

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2387
ANSWERED ON:07.12.2006
FUNCTIONING OF NGOs
Athawale Shri Ramdas

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether most of the schemes for SC/OBC/minorities are implemented through NGOs;
- (b) if so, whether the grant provided and results achieved through NGOs do not commensurate with expected results;
- (c) if so, the reasons therefor and reaction of the Government thereto;
- (d) whether the Government propose to review the functioning of NGOs;
- (e) if so, the details thereof and changes proposed for better implementation of the schemes through NGOs;
- (f) whether the Government proposes to launch any schemes to involve Gram Samities, self help groups and other Panchayati Raj Institutions for the Welfare of weaker sections of the society through the funds being provided to NGOs;
- (g) if so, the details thereof; and
- (h) the steps taken or being taken by Government to ensure that funds given to NGOs for welfare activities is spent judiciously with results?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) No, Sir.

(c) to (e) Do not arise.

(f) & (g) In the XIth Five Year Plan, the involvement of Panchayati Raj Institutions is being proposed in the scheme of Construction of Hostels for Scheduled Caste Boys and Girls.

(h) The projects run by the Non-Government Organisations are monitored through half yearly progress report and annual inspections carried out by the State Governments/Ministry Officers/designated agencies.